

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 39

**CA 338/2021 in CP 3638/MB/2018**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **21.12.2022**

NAME OF THE PARTIES:

**Union of India**

**V/s**

**Infrastructure Leasing & Financial  
Services Ltd & Ors**

*Appearance (via video-conference):*

For the Applicant : Mr. Aditya Sikka a/w Ms. Vasudha Vijaysheel

For the Respondent : Adv Siddharth Kakka

Sections 242(4),241- 242

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**ORDER**

Court convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this matter on Board on **16.02.2023**.

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)

Akash